

Note :— 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 15th May 2017

DIVISION BENCHES

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| <p>1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Sudhir Singh
(Monday, Tuesday & Thursday- Whole Day)
(Wednesday & Friday – 1st Half)</p> | <p>I CWJC –Group-6- Relating to PIL
II CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc.
III CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.
IV CWJC-Group-9, Group 32(ii)- (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing
V Group-30--LPA (2016 and 2017)
VI Referred matters civil and criminal)
VII Civil Review (D.B.) —Orders, Admission & Hearing
VIII Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders, Admission & Hearing.
IX CWJC-Group-23--Company Appeal (D.B.)
X CWJC-Group-36--Supreme Court Appeal
XI Any other civil matters not assigned to any other D.B.</p> |
| <p>2. Hon'ble Mr. Justice Samarendra Pratap Singh &
Hon'ble Mr. Justice Arun Kumar</p> | <p>I. Criminal Appeals (D.B.)--Group-41-- up to years 2012 (Custody matter) -- Orders, Orders on Petitions & Hearing
II. Death Reference--Group- 55-- Hearing
III. Specially Assigned Matters</p> |
| <p>3. Hon'ble Mr. Justice Ajay Kumar Tripathi
Hon'ble Justice Smt. Nilu Agrawal</p> | <p>I Group- 30--LPA (upto 2015) -Orders , Admission & Hearing
II CWJC-Group-- 11— CAT Matters - Orders, Admission & Hearing.
III CWJC-Group-10 - Relating to Judicial Service
III. Group –33(i)--MJC-Contempt (D.B.)--Orders, Admission & Hearing
IV. Specially Assigned Matters</p> |
| <p>4. Hon'ble Mr. Justice Kishore K. Mandal
Hon'ble Mr. Justice Sanjay Kumar</p> | <p>I. Criminal Appeals (D.B.)--Group- 41-- from 2013 (Custody matters)-Orders, Orders On Petitions & Hearing
II. Specially Assigned Matters</p> |

5. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice Vikash Jain
- I. Cr. WJC- Group-53- Including Habeas corpus (D.B.) — Orders, Admission & Hearing.
 II. Cr. Appeal (D.B.)--Group- 41— Orders, Admission & Hearing.
 III Original Criminal Misc.(D.B.)
 IV. M.A. --Group- 32(i) --(Family Court Matters) Orders, Admission & Hearing
 V. Commercial Appellate Division Matter - Group- 34
 VI. Specially Assigned Matters

CIVIL & CRIMINAL SINGLE BENCHES

- 1.Hon'ble The Chief Justice (Wednesday & Friday) 2nd half— I. Request Case- (Group-35)
 II. MJC- (Group-33)
- 2.Hon'ble Mr. Justice Jyoti Saran I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (2016 to 2017)
- 3.Hon'ble Mr. Justice Rakesh Kumar I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (upto 2015)
 II. MJC- Group-33 (Other than Contempt and restoration) — Orders, Admission & Hearing.
4. Hon'ble Mr. Justice Dinesh Kumar Singh 1st half -- I. CWJC- Group-21 Environment related
 II.CWJC- Group-22 Miscellaneous
 2nd half-- III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.
5. Hon'ble Mr. Justice Mungeshwar Sahoo I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (upto 2006)
 II. Group- 29- F.A.– Order & Hearing (upto 2006)
6. Hon'ble Mr. Justice Hemant Kumar Srivastava I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (From 2007 to 2015)
 II. Group- 29- F.A.– Order & Hearing (From 2007)
 III. CWJC- Group-17
 IV. Group- 32, 38, 39 & 40 (Test cases)
7. Hon'ble Mr. Justice V. Nath I. Group-1 to 5 – (Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (2016 to 2017)
 II. Group- 37- Second Appeal
8. Hon'ble Mr. Justice Shivaji Pandey I. MJC (Contempt) Group – 33 (2015 to 2017)
 II. CWJC — Group —16(Trade & Commerce) —Orders, Admission & Hearing (2015 to 2017)
 III. Group — 24 to 27 (Company Matters) — Orders, Admission & Hearing
9. Hon'ble Mr. Justice Ashwani Kumar Singh 1st half -- I. CWJC — Group —15 (Retirement benefit)
 II. CWJC — Group —20 (Industrial Law)
 2nd half --III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Ahsanuddin Amanullah I. CWJC — Group —18(Municipal, Local bodies etc)
 II. CWJC- Group-14(Education Service)
 -- Orders, Admission & Hearing

11. Hon'ble Mr. Justice Aditya Kumar Trivedi
I. Group- 42 Criminal Appeal
II. Group- 43 Criminal Appeal (S.J.) (From 2015)
{except Group-43 (iv)}
--- Orders, Admission & Hearing
12. Hon'ble Mr. Justice Rajendra Kumar Mishra
I. Group – 45 Criminal Misc. Quashing
--- Orders, Admission & Hearing
II. Group – 46 Criminal Misc. Bail
--- Orders & Admission
13. Hon'ble Mr. Justice Chakradhari Sharan Singh
I. Group – 44 Criminal Appeal U/s 341 Cr. PC
II. Group – 47 to 52 Criminal Misc. Modification,
Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc.
III. Group – 57 Govt. Appeal (S.J.)
IV. Group – 59 SLA
V. CWJC- Group-12 Education Matters
VI. CWJC- Group-19 Election Matters
- Orders, Admission & Hearing
14. Hon'ble Mr. Justice Prabhat Kumar Jha
I. Group – 45 Criminal Misc. Quashing
--- Orders, Admission & Hearing
II. Group – 46 Criminal Misc. Bail
--- Orders & Admission
15. Hon'ble Mr. Justice Jitendra Mohan Sharma
1st half --I. Group – 46 Criminal Misc. Bail-- Orders &
Admission
2nd half-- II. Group – 45 Criminal Misc. Quashing
--Orders, Admission & Hearing.
16. Hon'ble Justice Smt. Anjana Mishra
I. Group – 33 MJC (Contempt) (upto 2014)
II. CWJC — Group —16 (Trade-commerce)
—Orders, Admission & Hearing (upto 2014)
17. Hon'ble Mr. Justice Sudhir Singh
(Wednesday & Friday)
2nd half-- Group – 45 Criminal Misc. Quashing --
--Orders, Admission & Hearing
18. Hon'ble Mr. Justice Birendra Kumar
I. Group – 46 Criminal Misc. Bail
--- Orders & Admission
II. Group- 54 Cr. WJC
--- Orders, Admission & Hearing
19. Hon'ble Mr. Justice Arvind Srivastava
1st half -- I. Group – 46 Criminal Misc. Bail-- Orders &
Admission
2nd half --II. Group – 45 Criminal Misc. Quashing
--Orders, Admission & Hearing.
20. Hon'ble Mr. Justice Vinod Kumar Sinha
I. Group – 46 (i) Criminal Misc. R/Bail
--- Orders & Admission
II. Group- 43 Criminal Appeal (S.J.) (upto 2014) &
Group- 43 (iv) Cr. Appeal (S.J.) arising out SC/ST Act
--- Orders, Admission & Hearing
21. Hon'ble Mr. Justice Sanjay Priya
1st half -- I. Group – 46 Criminal Misc. Bail-- Orders &
Admission
2nd half -- II. Group – 45 Criminal Misc. Quashing
--Orders, Admission & Hearing.

Civil Review Petitions and MJC (Restoration) in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.